

gence agencies of Government who are stated to have involvement with the accident of Baroda Heavy Water Plant;

(b) if so, the details thereof; and

(c) steps being contemplated to protect from future sabotage in any manner?

THE PRIME MINISTER (SHRI MORARJ DESAI): (a) No, Sir

(b) and (c). Does not arise.

Restrictions on Film Producers to Shooting Abroad

3985. SHRI SAUGATA ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry is thinking to put some restriction on those film producers who are conducting shooting of their films abroad unnecessarily and thereby causing a huge wastage of foreign money;

(b) whether Government are going to hold enquiry in this regard through a special committee; and

(c) if so, the detail therein?

THE MINISTER OF INFORMATION AND BROADCASTING (SHR L. K. ADVANI): (a) to (c). All proposals for shooting of films on foreign locations by Indian film producers are thoroughly scrutinised. Only after the Government is satisfied that shooting on foreign locations is essential for the theme/story of the proposed film and the number of personnel being sent abroad is the minimum, is the proposal cleared and foreign exchange released by government. In every such case approved by Government, the producer is also required to undertake repatriation of foreign exchange into this country to the extent of four times the amount released for shooting and twice the amount of money spent on travel. There is thus little scope for any producer shooting

his film abroad unnecessarily and thereby causing wastage of foreign currency. There is, therefore, no need to hold any enquiry in the matter.

Reservation of Carpet Industry for non-power Sector

3986. DR. SUBRAMANIAM SWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is proposed to reserve the carpet industry for the non-power sector; and

(b) if not, whether it has any figures regarding the expected employment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Keeping in view the rationale for promoting hand-made carpet production in view of its higher employment potential, no expansion of mechanised production of carpets is being encouraged.

(b) Does not arise in view of (a) above.

Posts for S.C. and S.T. in D.T.C.

3987. SHRI BHAGWAN DAS RATHOR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether steps have been taken by the Ministry to ascertain that in filling up the posts in the various categories of services under Delhi Transport Corporation, quota fixed for persons belonging to Scheduled Castes and Scheduled Tribes has been fulfilled;

(b) what is the lists of category-wise posts and number of posts which are still unfilled; and

(c) the post-wise breakup of vacancies likely to be filled up by the Scheduled Castes and Scheduled Tribes?